

grammes are being evolved for implementation on a time-bound basis. Maintenance management is being made more effective. Extra police force has been deployed to instil a feeling of security among the DVC staff and engineers.

#### **Import of Import orders by Indian Oil Corporation**

6803. SHRI NIREN GHOSH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that the Indian Oil Corporation has never imported the complete quantum of imports orders, the quantity always being less by a few thousands metric tonnes; and

(b) if so, whether Government are considering to institute an enquiry into this matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). Throughout the world, the sale/purchase of the petroleum products normally have provision for 10 per cent plus or minus tolerance *vis-à-vis* the contracted quantities as it is not feasible to uplift upto the last metric tonne. This tolerance of  $\pm 10$  per cent is provided keeping in view operational constraints and limits arising from draft limitations at loading and discharge ports, type and capacity of tankers available and actually utilised, etc. After reviewing the total imports of various products made during April, 1979 to March, 1980, Indian Oil Corporation have reported that the variation in upliftment was well within the plus minus 10 per cent limit.

In view of the position explained, the question of holding any enquiry in the matter does not arise.

#### **Setting up of New Units of Chemical in State of Karnataka**

6804. SHRI S. B. SIDNAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether in view of the basic raw materials and other favourable natural resources and scope for chemical industries, the Central Government propose to provide incentives to entrepreneurs to establish new units in the chemicals fields in the State of Karnataka; if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): As part of measures to ensure balanced regional development, certain financial incentives for industries established in selected backward areas/districts have been announced by the Government of India. These are in addition to facilities and incentives that are offered by the individual State Governments. So far as Karnataka State is concerned, three districts of the State. *viz.*, Raichur, Mysore & Dharwar are eligible for the incentives provided for the setting up of industries under the Subsidy Scheme announced by Government of India in 1971. Apart from this, certain industrially backward districts have also been selected for concessional finance from the financial institutions. These Districts are Belgaum, Bidar, Bijapur, Dharwar, Gulbarga, Hassan, Mysore, North Kanara, Raichur, South Kanara and Tumkur.

There are certain facilities which are exclusively available to the small scale sector with regard to the setting up of all types of small scale industries including chemical industries and these are available all over India including Karnataka. These are:—

- (1) Supply of machinery on hire-purchase from National Small Industries Corporation.
- (2) Financial assistance from Banks.

- (3) Capital subsidy of 15 per cent for setting up units in backward areas.
- (4) Interest subsidy provided to those entrepreneurs who are engineers equal to the difference between interest rate of 75 per cent per annum and the normal rate of interest charged on the loan from the financial institutions.

#### Setting up of a Fertilizer Factory in Goa

6805. SHRIMATI SANYOGITA RANE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the recent find of promising gas fields in the north of Goa can serve as a feed-stock for fertilizer plants in the territory;

(b) whether Government propose considering the setting up of the plant in the public sector in view of the industrial backwardness of the Territory; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The fields discovered off the coast of Ratnagiri to the north of Goa have been categorised as oil fields. However, gas has been indicated in one

zone in one of the wells drilled in the fields.

(b) and (c). No, Sir. The assessment of gas production from these wells has not as yet been made, nor is any gas production from these wells envisaged at present. The question of setting up a fertilizer plant based on gas, therefore, does not arise for the present.

#### Jobs secured by Engineers India Ltd. in Algeria and other Countries

6807. SHRI MOHD. ASRAR AHMAD: Will he Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Engineers India Limited, a Government of India Undertaking has secured a \$ 6.5 million consultancy and engineering job in Algeria; and

(b) whether it has secured such jobs in other countries during the last five years, year-wise, country-wise and amount-wise details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir. Engineers India Limited has secured during 1980-81 a consultancy and engineering job of U.S. \$ 6.5 million in Algeria.

(b) Yes, Sir. The jobs secured in the countries during the last five years are as under:

(in Million U.S. Dollars)

Country	1975-76	1976-77	1977-78	1978-79	1979-80
Sri Lanka	1.536	—	—	—	—
Iraq	—	1.453	—	—	—
Algeria	—	—	—	11.2	4.0
Saudi Arabia	—	—	—	0.16	0.00039
Abu Dhabi	—	—	—	—	3.0
Yemen	—	—	—	—	0.077
Ethiopia	—	—	—	—	0.0085